GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:5606
ANSWERED ON:10.05.2012
MULLAPERIYAR DAM
Antony Shri Anto;Rajesh Shri M. B.;Viswanathan Shri P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether cracks have been reported in the Mullaperiyar dam and whether the Government is aware of the seismic danger to it;
- (b) if so, whether various tests including Tomography tests have been conducted at the dam and if so, the results thereof;
- (c) whether the Government has received requests from various quarters including the Government of Kerala for constructing a new dam;
- (d) if so, the steps taken to ensure that the construction of a new dam would not reduce the water supply to Tamil Nadu; and
- (e) the details of funds for the construction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) & (b) An Empowered Committee for Mullaperiyar Dam constituted on the directions of the Supreme Court, looked into issues raised before it, has examined the issue of safety of Mullaperiyar dam (including seismic safety) through expert agencies and submitted its final report to the Supreme Court in April, 2012. The matter is subjudice.
- (c) Yes, Madam.
- (d) & (e) The stage has not yet reached.